

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-128/2023/44 /A

From :- Smti Jayshree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Poli Katak,
Member,
Motor Accidents Claims Tribunal,
Dhubri.

Dated Guwahati the 4th January, 2024.

Sub: **Restricted Holiday.**

Ref:- Your letter No. MACT/ESSTT/DHU/02/2021-24/3083, dtd. 19.12.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **restricted holiday on 24.12.2024, along with station leave permission from the morning of 24.12.2024 till the evening of 25.12.2024.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-128/2023/45 /A, dated , 04-01-2025
Copy to:

✓ The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)

sd/-